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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8329/2023 and CM APPLs.31888/2023, 31889/2023 MRS. KIRAN AGGARWALPetitioner

Through: Mr. Nanjoo Ganapathy, Sr. Adv., Mr.

Aman Sharma, Mr. Jayesh Sharma and Mr. Samman Vardhan Gautam,

Advs.

versus

GOVERNMENT OF NCT OF DELHI AND ORSRespondents

Through: Mr. Udit Malik, ASC, Mr. Vishal

Chanda, Ms. Rima Rao, Ms. Palak

Sharma, Advs.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER 06.02.2025

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- 1. At joint request, list on 07.05.2025.
- 2. Subsisting interim order/s to continue.

SACHIN DATTA, J

FEBRUARY 6, 2025/cl